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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A.No.486 of 1996

M.A.No.571 of 1996

Dated New Delhi, this 15th day of March, 1996.

HON'BLE MR JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

1. S. C. Gupta
S/o Shri O.P. Gupta
R/o 7/1219 R. K. Puram
NEW DELHI-22.
2. Raj Kumar
S/o Late Shri I. D. Behl
R/o 4/1351 R. K. Puram
NEW DELHI-22.
3. Smt Asha Rani Kalra
W/o Shri Raj Pal Kalra
R/o 1033 Rani Bagh
NEW DELHI-34.
4. Smt Shanti Bala
W/o Shri S. K. Mehta
R/o 4713 Shora Kothi
NEW DELHI-55.

... Applicants

By Advocate: Shri S. C. Luthra

versus

1. Union of India, through
Secretary
Ministry of H.R.D.
Department of Education
Shastri Bhawan
NEW DELHI.
2. Director
Central Hindi Directorate
West Block-7, R. K. Puram
NEW DELHI-66.
3. Smt Sita Chopra
4. Smt Sangita James
5. Smt Rita Dev
6. Smt Pankaj Rana
7. Smt Rooma Sharda

All working as
L.D.C in the
C.H.D./C.S.T.T.

... Respondents

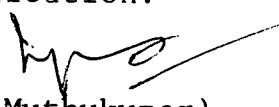
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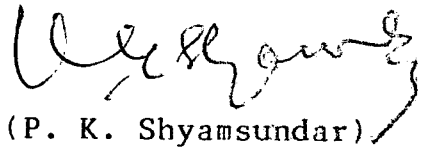
O R D E R (Oral)

Mr Justice P. K. Shyamsundar

M.A.571/96 has been filed seeking permission to withdraw the original application with liberty to file a fresh application. The M.A. is allowed.

The O.A. is, therefore, dismissed as withdrawn with liberty to the applicants to move a fresh application.


(K. Muthukumar)
Member(A)


(P. K. Shyamsundar)
Acting Chairman

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